OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST) TIS HAZARI COURTS : DELHI

<u>ORDER</u>

In partial modification of order No.495/11652-11682/Power/CJ/Gaz./PD&SJ West/2022 dated 04.05.2022, following link Courts are hereby constituted to dispose of urgent matters/Inspection applications/miscellaneous applications, filed in the Courts of the Judicial Officers whose names are mentioned in column No.1 whenever they happen to be on leave or not available for any reason whatsoever, with immediate effect :-

S. No	Name of the Judicial Officer (Column No.1)	1 st Link Judicial Officer	2 th Link Judicial Officer
1	Ms. Mahima Rai Singh, SCJ-cum-RC (West)	Sh. Abhishek Kumar, JSCC-cum-ASCJ-cum-GJ (West)	Sh. Faha Uddin, CCJ-cum-ARC (West)
2	Sh. Abhishek Kumar, JSCC-cum-ASCJ-cum- GJ (West)	Ms. Upasana Satija, ACJ-cum-CCJ-cum-ARC (West)	Sh. Praveen Kumar, CJ-03 (West)
3	Ms. Upasana Satija, ACJ-cum-CCJ-cum-ARC (West)	Sh. Faha Uddin, CCJ-cum-ARC (West)	Sh. Abhishek Kumar, JSCC-cum-ASCJ-cum-GJ (West)
4	Sh. Faha Uddin, CCJ-cum-ARC (West)	Sh. Abhishek Kumar, JSCC-cum-ASCJ-cum-GJ (West)	Sh. Ankit Karan Singh, CJ-01 (West)
5	Sh. Ankit Karan Singh, CJ-01 (West)	Sh. Praveen Kumar, CJ-03 (West)	Ms. Disha Singh, CJ-02 (West)
6	Sh. Praveen Kumar, CJ-03 (West)	Ms. Disha Singh, CJ-02 (West)	Sh. Abhishek Kumar, JSCC-cum-ASCJ-cum-GJ (West)
7	Ms. Disha Singh, CJ-02 (West)	Sh. Ankit Karan Singh, CJ-01 (West)	Ms. Upasana Satija, ACJ-cum-CCJ-cum-ARC (West)

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PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)

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896/24180-24909 No.____/Power/CJ/Gaz./PD&SJ West/2022

Dated, Delhi the 26/8/22-

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Copy forwarded for information and necessary action to :-

- 1. The Registrar General, High Court of Delhi, New Delhi.
- 2. The Principal District & Sessions Judge (HQs), Delhi.
- 3. All the Judicial Officers concerned.
- 4. The Branch In-charge, all Branches of West District, Tis Hazari Courts, Delhi.
- 5. The Branch In-charge, Filing Section, West District, Tis Hazari Courts, Delhi.
- 6. The Secretary, Bar Association, Tis Hazari Courts, Delhi.
- 7. The PS to the undersigned.
- 8. Reader to the undersigned.
- 9. For uploading on layers.

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10. For uploading on centralized website through layers.

PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)

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